

Bio-Diversity Commission

2192. SHRIMATI VASUNDHRA RAJE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have a proposal to set up an independent Bio-diversity Commission.

(b) if so, the purpose behind setting up such Commission; and

(c) the steps taken in this direction?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPTAIN JAI NARAYAN PRASAD NISHAD) : (a) No, Sir.

(b) and (c). Does not arise.

Drug Units

2193. SHRI P.R. DASMUNSI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the number of multinational drug manufacturing units in India with a turnover of more than one hundred crores as on March 12, 1996.

(b) the number of Indian drug manufacturing units having a turnover of more than fifty crores as on the said date; and

(c) the number of applications for new proposals from the Indian and Foreign companies on the desk for clearance before the Drug authority as on March 31, 1996?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) and (b). As per available information the number of multinational drug manufacturing units in India having turnover of more than 100 crores is eighteen, while the number of Indian drug manufacturing units with a turnover of more than 50 crores is forty-eight

(c) No such proposal is pending in the Department of Chemicals and Petrochemicals.

[Translation]

Railway Claim Tribunals

2194. SHRI RAMASHRAYA PRASAD SINGH .
SHRIMATI SHEELA GUATAM .

Will the Minister of RAILWAYS be pleased to state :

(a) whether the number of railway claims tribunals has been reduced, resulting in difficulties for the people.

(b) if so, the reasons therefor.

(c) the region-wise details of the tribunals functioning before the curtailment; and

(d) the place where these tribunals have been closed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) to (c). Do not arise.

[English]

Jobs by Tibetan Refugees

2195. SHRI R.B. RAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Tibetan refugees have captured major part of the good jobs in Darjeeling manipulating the official records and presenting themselves as the local tribals;

(b) if so, the reasons therefor.

(c) whether the Government have received any complaints of manipulating the official records by them;

(d) if so, the action taken against the erring persons;

(e) whether the resentment among the local inhabitants have been noticed by the Government; and

(f) if so, the steps the Government propose to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

(e) Yes Sir there is some ethnic tension recently

(f) Situation is under watch.

[Translation]

Fare Structure of Suburban Trains

2196. SHRI RAMESHWAR PATIDAR :
SHRIMATI SHEELA GAUTAM :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware of the many anomalies existing in the fare structure of the suburban trains;

(b) if so, the reasons therefor and

(c) the action being taken by the Government to remove the existing anomalies in the fare structure of the suburban trains in the Country?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c). There is no separate fare structure for Suburban trains. The fare structure of IInd Class (Ordinary) is uniformly applicable to both suburban and Non-Suburban Sections. At certain distances in the fare table the increase in fares is not gradual mainly due to abolition of fares in fractions of a rupee and exemptions granted